		Annexure-I Name of the corporate debtor: S. K. M. REAL INFRA LIMITED; Date of commencement of CIRP: 10.03.2022; List of creditors as on: 19.04.2022 List of secured financial creditors belonging to any class of creditors (Amount in □)													
S		Name of creditor							Amount of Amount of any continge nt mutual dues,	Amount of claim not admitted	Amount of claim Re under verificati				
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by	Whether related	% of voting share in CoC	claim	that may be set- off		on	
							interest	guarantee	party?						
L															
1	Nil														